

ORISSA HIGH COURT**FILING REPORT AS ON :20/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005012/2020	RAJENDRA MAHARANA ALIAS GAGAN VS STATE OF ODISHA	DEBASIS SARANGI VS	//0 () //
2	BLAPL/0005013/2020	MANOJ ALIAS LAXMI NARAYAN SAHU VS STATE OF ORISSA	DEBASIS SARANGI VS	//0 () //
3	BLAPL/0005014/2020	PRADEEP KUMAR PRAHDAN @ PADI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	REAMAL /86 /2020 () //
4	BLAPL/0005015/2020	RAJA SINGH @ KALIA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	REMUNA /74 /2020 () //
5	BLAPL/0005016/2020	BIJAYA KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PRADHAN VS	BHANJANAGAR /104 /2020 () //
6	BLAPL/0005017/2020	P.GOURI SANKAR PATRA VS STATE OF ODISHA	SATYABRATA PRADHAN VS	BHANJANAGAR /104 /2020 () //
7	BLAPL/0005018/2020	HRUSHIKESH BHOI @ HRUSI BHOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	SAINTALA /186 /2020 () //
8	BLAPL/0005019/2020	KANHA YADAV VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /47 /2020 () //
9	BLAPL/0005020/2020	B.MANGA REDDY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /233 /2019 () //
10	BLAPL/0005021/2020	SUNIL NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /347 /2018 () //
11	BLAPL/0005022/2020	M. SANTOSH KUMAR @ SANTU VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /62 /2020 () //

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12	CONTC/0002931/2020	PITABAS MISHRA VS RANJAN KU.DAS	ADV. VS	// ()
13	CRLA/0000422/2020	BANAMALI MAJHI@PAIKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /119 /2017 () //
14	CRLMA/0000114/2020	SUDESH KARKARIA VS STATE OF ODISHA	B.R.TRIPATHY VS	CHANDILI /70 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada *) CRA/0000003/2020
15	CRLREV/0000323/2020	SUMITRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /153 /2019 () //
16	CRLREV/0000324/2020	BALARAM MAJHI@BALIRAM MAJHI@BALI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /153 /2019 () //
17	WP(C)/0017520/2020	DEBENDRA MAHAKUR VS STATE OF ODISHA	K.K.SWAIN VS	// () //
18	WP(C)/0017521/2020	GADIDAR KHAMARI VS STATE OF ODISHA	K.K.SWAIN VS	// () //
19	WP(C)/0017522/2020	PRAKASH KUMAR RATH VS STATE OF ODISHA	K.K.SWAIN VS	// () //
20	WP(C)/0017523/2020	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// () //
21	WP(C)/0017524/2020	SANATAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// () //
22	WP(C)/0017525/2020	SANGEETA MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// () //
23	WP(C)/0017526/2020	BIBEKANANDA MAHARANA	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
24	WP(C)/0017527/2020	SARAT KUMAR KAR	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
25	WP(C)/0017528/2020	GOURANG CHARAN MAHARANA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
26	WP(C)/0017529/2020	AKSHAYA KUMAR SWAIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
27	WP(C)/0017530/2020	PRADIPTA KUMAR NANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
28	WP(C)/0017531/2020	NARENDRA KUMAR NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
29	WP(C)/0017532/2020	BASANTA KUMAR GAUDU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
30	WP(C)/0017533/2020	MANOJ KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
31	WP(C)/0017534/2020	SUBASH CHANDRA PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
32	WP(C)/0017535/2020	MAMATA BALIARSINGH	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
33	WP(C)/0017536/2020	MANASRANJAN PRADHAN	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
34	WP(C)/0017537/2020	KUMAR MAJHI	R.ACHARY	//
		VS	VS	0

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35	WP(C)/0017538/2020	STATE OF ODISHA PURNA CHANDRA MALLICK VS	RANJAN KUMAR ROUT VS	// // ()
36	WP(C)/0017539/2020	THE CHIEF MANAGER, SBI MAIN BRANCH (RACPC) PURUSOTTAM SAHU VS	PRANAB KUMAR SAMANTRAY VS	// // ()
37	WP(C)/0017540/2020	STATE OF ODISHA KISHORI JAYANTI BHANJBABU @ JAYANTI BHANJABODASH VS	BHANJABODASH VS	// // ()
38	WP(C)/0017541/2020	STATE OF ODISHA HEMBATI ROHIDAS VS	KOUSIK ANANDA GURU VS	// // ()
39	WP(C)/0017542/2020	STATE OF ODISHA JOGENDRA SWAIN VS	SATYABRATA MOHANTY VS	// // ()
40	WP(C)/0017543/2020	SECRETARY, DEPT.OF HOME, GOVT OF ODISHA PRAVAT KUMAR JENA VS	NIRANJAN LENKA VS	// // ()
41	WP(C)/0017544/2020	STATE OF ODISHA PARTHA SARATHI MOHAPATRA VS	A.K.NATH VS	// // ()
42	WP(C)/0017545/2020	STATE OF ODISHA KISHORE KUMAR PAUL VS	NIRANJAN LENKA VS	// // ()
43	WP(C)/0017546/2020	STATE OF ODISHA ASHIF ALI VS	HARIPAD MOHANTY VS	// // ()
44	ABLAPL/0008427/2020	STATE OF ODISHA LITUN PATTANAYAK VS	M/S ASUTOSH TRIPATHY VS	// // ()
45	ABLAPL/0008428/2020	STATE OF ODISHA LITUN PATTANAYAK VS STATE OF ODISHA	M/S ASUTOSH TRIPATHY VS	// // () //

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46	ABLAPL/0008429/2020	AJAY KUMAR PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NANDIPADA /85 /2020 () //
47	ABLAPL/0008430/2020	SANTOSINI NAIK VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	DORAGUDA PS /128 /2020 () //
48	ABLAPL/0008431/2020	PRAVAT CHANDRA BARIK VS HOME	SUSANT KUMAR BARAL VS	ATHGARH /186 /2020 () //
49	ABLAPL/0008432/2020	SURYA KANTA DASH VS STATE OF ODISHA	R. ACHARY VS	PIPLI /187 /2020 () //
50	ABLAPL/0008433/2020	BRAJENDRA NAYAK @ BRAJENDRA KUMAR BISHAI VS STATE OF ODISHA	ANANDA MOHAPATRA VS	BHANDARIPOKHARI /124 /2020 () //
51	ABLAPL/0008434/2020	BAPI SASAMAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /75 /2020 () //
52	ABLAPL/0008435/2020	DIPTI RANJAN NANDA @ SILU VS STATE OF ODISHA	DEBASIS TRIPATHY VS	GOP /175 /2020 () //
53	ABLAPL/0008436/2020	KABULI BHANJA @ BIKRAM KUMAR BHANJASURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	TANGI (KHURDA) /116 /2018 () //
54	CONTC(CPC)/0000001/2020	HRUSIKESH NAYAK VS BRUNDABAN BEHERA	SRI PITAMBAR PANDA VS	// () /0013580/2020

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MISC CASES FILED on :20/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2020 WPCRL/53/2020	PRADEEP KUMAR SETHY-MP	M/S.MILAN KANUNGO
2	13/2020 WPCRL/53/2020	PRADEEP KUMAR SETHY-MP	M/S.MILAN KANUNGO
3	405/2020 CRLREV/324/2020	BALARAM MAJHI@BALIRAM MAJHI@BALI MAJHI-MP	M/S.SURYAKANTA DWIBEDI
4	794/2020 CRLA/422/2020	BANAMALI MAJHI@PAIKA-MP	SURYAKANTA DWIBEDI
5	8248/2020 WP(C)/17538/2020	PURNA CHANDRA MALLICK-MP	RANJAN KUMAR ROUT
6	8249/2020 WP(C)/12475/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
7	8250/2020 WP(C)/17541/2020	HEMBATI ROHIDAS-MP	KOUSIK ANANDA GURU
8	8251/2020 WP(C)/17707/2019	SASMITA KAR-MP	M/S.BISWARANJAN MOHAPATRA
9	8252/2020 WP(C)/17542/2020	JOGENDRA SWAIN-MP	SATYABRATA MOHANTY
10	8253/2020 WP(C)/12475/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
11	8254/2020 WP(C)/17543/2020	PRAVAT KUMAR JENA-MP	NIRANJAN LENKA
12	8255/2020 WP(C)/17544/2020	PARTHA SARATHI MOHAPATRA-MP	A.K.NATH
13	8256/2020 WP(C)/17544/2020	PARTHA SARATHI MOHAPATRA-MP	A.K.NATH
14	8257/2020 WP(C)/17290/2020	SUBASH CHANDRA MOHANTY-MP	M/S SATYABRATA MOHANTY
15	8258/2020 WP(C)/17545/2020	KISHORE KUMAR PAUL-MP	NIRANJAN LENKA
16	8259/2020 WP(C)/17292/2020	SUBASH CHANDRA MOHANTY-MP	M/S SUKANTA KUMAR DALAI
17	8260/2020 WP(C)/17294/2020	SUBASH CHANDRA MOHANTY-MP	M/S SATYABRATA MAHAPATRA
18	8261/2020 WP(C)/17295/2020	SUBSH CHANDRA MOHANTY-MP	M/S SUKANTA KUMAR DALAI
19	8262/2020 WP(C)/17296/2020	SUBASH CHANDRA MOHANTY-MP	M/S SATYABRATA MAHAPATRA
20	8263/2020 WP(C)/17297/2020	SUBASH CHANDRA MOHANTY-MP	M/S SATYABRATA MAHAPATRA
21	8264/2020 WP(C)/17298/2020	SUBASH CHANDRA MOHANTY-MP	M/S SATYABRATA MAHAPATRA
22	647/2020 BLAPL/2684/2020	GOURANGA SAHOO-MP	